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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

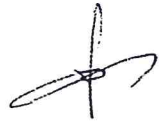
APPLICATION NUMBER :
PETITION NUMBER : CP/21/2018
NAME OF THE PETITIONER(S) : INTERCHANGE TOURS & TRAVELS PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) Sandeep Kumar

Counsel for
Applicant



ORDER

Counsel for the applicant present. ROC, Chennai, has not filed the objections.
Counsel for the applicant is directed to send private notice to the ROC for filing
objections in the matter. The matter is adjourned. Put up on 28.02.2018.

(S ^{sdv}VIJAYARAGHAVAN)
Member(Technical)

(CH. MOHD ^{sdv}SHARIEF TARIQ)
Member(Judicial)

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